

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-509
IB-657/ND/2021

IN THE MATTER OF:

Manish Aneja & Ors.

Vs.

Revital Reality Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 13.10.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Akshay Srivastava, Mr. Vivek Kumar, Mr. Jayant Upadhyay, Advs.

For the Respondent : Mr. V. Siddharth, Mr. Ishan Dewan, Ms. Shruti Khandelwal, Advs.

ORDER

The matter was partly heard on 08.05.2023 by the bench comprising of SHRI MAHENDRA KHANDELWAL, Hon'ble Member (Judicial) and DR. BINOD KUMAR SINHA, Hon'ble Member (Technical). Therefore, it would be appropriate that the matter may be placed before that bench tentatively on **19.10.2023**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)